

Andhra Pradesh Motor Vehicles (Amendment) Act, 1997

1 of 1997

[12 March 1997]

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PREAMBLE

AN.ACT FURTHER TO AMEND THEANDHRA PRADESH MOTOR VEHICLES TAXATION ACT, 1963.

Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-eighth Year of the Republic of India as follows:-

* Received the assent of the Governor on 14th March, 1997. For Statement of Objects and Reasons, please see the A.P. Gazette Part IV-A Extraordinary dated 2nd September, 1996 at P-3.

1. Short title :-

This Act may be called the Andhra Pradesh Motor Vehicles Taxation (Amendment) Act, 1997.

2. Amendment of the Second Schedule :-

In the Second Schedule to the Andhra Pradesh Motor Vehicles Taxation Act, 1963 (Act 5 of 1963), in class 4 of the Motor Vehicles against item (iii), in column (2), for the figure "68-00", the figure "300-00" and in column (3), for the figure "225-00" the figure "1000-00" shall be substituted.